

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:963
ANSWERED ON:16.08.2012
SCHEMES FOR BPL FAMILIES
Vijayan Shri A.K.S.

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the details of schemes or programmes for BPL individual/BPL families funded fully by Union Government and on sharing basis with States indicating the estimated beneficiaries with total funds allocated and spent during the last three years including the current year, year-wise, State-wise;
- (b) whether the desired targets have been achieved; and
- (c) if so, the details thereof and if not, the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN 'ADITYA')

(a): The Ministry of Rural Development has been implementing through State Governments/U.T. Administrations the major centrally sponsored schemes namely Swarnjayanti Gram Swarozgar Yojana (SGSY)/ National Rural Livelihood Mission (NRLM) for employment generation, Indira Awaas Yojana (IAY) in rural areas of the country. These schemes are implemented on sharing basis between the Government of India and State Governments as per the approved norms of Planning Commission. Besides, the National Social Assistance Programme (NSAP) is also implemented for BPL beneficiaries through Additional Central Assistance (ACA). State-wise Central Allocation and Utilisation made by the States under SGSY and IAY during last three years (i.e. 2009-10, 2010-11 and 2011-12) and current year 2012-13 (up to July, 2012) is given at Annexure-I.

(b)&(c): Yes, Sir. As per the progress reports received from the State Governments, the target under SGSY and IAY have been achieved by most of the States during the last three years (i.e. 2009-10, 2010-11 and 2011-12) and current year 2012-13 (up to July, 2012). Physical progress of SGSY and IAY is given at Annexure -II.